BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. 203/2007 C.A.41/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company Under Section		Ramesh Kumar Agarwal & OrsVs-R. Piyarelall International Pvt. Ltd. & Ors. 397/398		

1. MR. JISHNU CHOUDHURY, ADU 2. MR. SAUMABHO CHOSE, ADU 3. MR. A. AGARWALLA, ADU 4. MISS. F. NASIM, ADV. 5. MR. RATUL DAS, ADU

Applicant

F. Nasim 8911/17

P. N. Sharma, Adv Anunoy Baru, Adv

petitioner in C.A. 91/2016

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

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(Jinan K.R.) Member (J) 38

(Vijai Pratap Singh) Member (J)